

By E-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-314/1993/1516/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Md. Imtiaz Ali,
Special Judge, CBI, Assam,
Additional Court No. I,
Chandmari, Guwahati-3

Dated Guwahati, the 21st March, 2018.

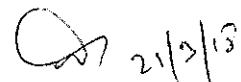
Sub:- **Restricted Holiday along with station leave permission.**

Ref:- Your letter No. SPL/CBI/Addl-I/263, dtd. 17.03.2018.

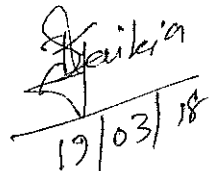
Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday on 31.03.2018 along with station leave permission w.e.f. the morning of 30.03.2018 till the evening of 01.04.2018 has been granted/~~rejected~~.

Yours faithfully,

 21/3/18

JT. REGISTRAR (VIGILANCE)


19/03/18